

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Chief Justice's Secretariat)

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**ORDER**

No.: 1532 of 2023/Psy Dated: 27-12-2023

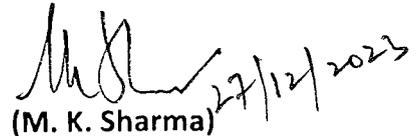
In partial modification to High Court Order No. 1513 of 2023/Psy dated 22.12.2023 and in the interest of administration, the following transfers and postings of Jr. Scale Stenographers in the District Judiciary of Jammu Division are hereby ordered:

1. Sh. Romesh Lal Sharma, Jr. Scale Stenographer in the Court of Additional District & Sessions Judge (Fast Track), Jammu is transferred and posted in the Court of Fast Track (POCSO), Jammu. However, he will remain attached with the Court of 3<sup>rd</sup> Additional Munsiff, Jammu relieving Ms. Nishu Sharma, Steno-Typists of additional charge of 3<sup>rd</sup> Additional Munsiff, Jammu.
2. Ms. Pooja Rajput on her promotion as Jr. Scale Stenographer, under transfer to Chief Judicial Magistrate/Sub Judge Court, Reasi is now transferred and posted as Jr. Scale Stenographer in the Court of Special Mobile Magistrate (Sub Judge), Kathua.
3. Sh. Samash Din on his promotion as Jr. Scale Stenographer, under transfer to the Court of Special Mobile Magistrate (Sub Judge), Kathua is now transferred and posted as Jr. Scale Stenographer in the Court of Chief Judicial Magistrate, Rajouri against the available vacancy.

**Note:-**

1. All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.

  
(M. K. Sharma)

Principal Secretary to  
Hon'ble the Chief Justice.

No:- 1389-1401/Psy 547 Dated:- 27-12-2023

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh.
  2. Registrar Vigilance, High Court of J&K and Ladakh.
  3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
- ..... for information.

4. *Pr. District & Sessions Judge, Jammu, Kathua, Reasi and Rajouri for information & necessary compliance.*
5. *Additional District & Sessions Judge (Fast Track), Jammu.*
6. *Fast Track Court (POCSO), Jammu.*
7. *Special Mobile Magistrate (Sub Judge), Kathua.*
8. *Chief Judicial Magistrate, Rajouri and Reasi.*
9. *3<sup>rd</sup> Additional Munsiff, Jammu.*  
*..... for information.*
10. *CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.*
11. *Director Finance, High Court of J&K and Ladakh for information.*
12. *Chief Librarian, High Court Wing, Jammu / Srinagar.*
13. *Order file.*

  
Principal Secretary to  
Hon'ble the Chief Justice.